

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L. T. 1137/18/24]

(ii) (a) Annual Report and Accounts of the Himalayan Mountaineering Institute (HMI), Darjeeling, West Bengal, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. L. T. 1138/18/24]

**I. Notification of the Ministry of Housing and Urban Affairs**

**II. Reports and accounts (2023-24) of various Corporations, Companies Commission and Organisation and related papers**

**III. MoU between GoI and HUDCO, New Delhi for the year 2024-25**

**आवासन और शहरी कार्य मंत्रालय में राज्य मंत्री (श्री तोखन साहू): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-**

I. A copy (in English and Hindi) of the Ministry of Housing and Urban Affairs Notification No. G.S.R. 609(E) ., dated the 8<sup>th</sup> October, 2024, notifying the pre-determined rates of premium chargeable for different uses/locations for the year 2022-23, as mentioned therein, framed under Rule 2 (i) of the Delhi Development Authority (Disposal of Developed Nazul Land) Rules, 1981.

[Placed in Library. See No. L. T. 1094/18/24]

II. (A) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-

(i) (a) Annual Report and Accounts of the Maharashtra Metro Rail Corporation Limited, Nagpur, Maharashtra for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L. T. 1103/18/24]

(ii) (a) Sixty-fourth Annual Report and Account of the NBCC (INDIA) LTD., New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts and comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

[Placed in Library. *See* No. L. T. 1096/18/24]

(iii)(a) Forty-first Annual Report and Accounts of the HSCC (India) Limited, NOIDA, Uttar Pradesh, [A subsidiary of NBCC (India) Limited], for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. *See* No. L. T. 1656/18/24]

(iv)(a) Sixtieth Annual Report and Accounts of the Hindustan Steelworks Construction Limited (HSCL), Kolkata, West Bengal, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. *See* No. L. T. 1097/18/24]

(v) (a) Eighteenth Annual Report and Accounts of the Bangalore Metro Rail Corporation Limited (BMRCL), Bengaluru, Karnataka, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

[Placed in Library. *See* No. L. T. 1099/18/24]

(vi)(a) Annual Report and Accounts of the National Capital Region Transport Corporation Limited, (NCRTC), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

[Placed in Library. *See* No. L. T. 763/18/24]

(vii)(a) Annual Report and Accounts of the Delhi Metro Rail Corporation Limited (DMRC), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

[Placed in Library. *See* No. L. T. 1102/18/24]

(viii)(a) Annual Report and Accounts of the Noida Metro Rail Corporation Limited (NMRC), Noida, Uttar Pradesh, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. See No. L. T. 1101/18/24]

(ix)(a) Annual Report and Accounts of the Uttar Pradesh Metro Rail Corporation Limited (UPMRCL), Lucknow, Uttar Pradesh for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. See No. L. T. 1100/18/24]

(B) A copy each (in English and Hindi) of the following papers, under Section 19 and sub-section (4) of Section 20 of the Delhi Urban Art Commission Act, 1973: -

(a) Annual Report of the Delhi Urban Art Commission (DUAC), New Delhi, for the year 2023-24.

(b) Annual Accounts of the Delhi Urban Art Commission (DUAC), New Delhi, for the year 2023-24, and the Audit Report thereon.

(c) Review by Government on the working of the above Commission.

[Placed in Library. See No. L. T. 1104/18/24]

(C) A copy each (in English and Hindi) of the following papers: -

(a) Thirty-fourth Annual Report and Accounts of the Central Government Employees Welfare Housing Organisation (CGEWHO), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Organization.

[Placed in Library. See No. L. T. 1105/18/24]

III. A copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Housing and Urban Affairs) and the Housing and Urban Development Corporation Limited (HUDCO), New Delhi for the year 2024-25.

[Placed in Library. See No. L. T. 1106/18/24]